

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 203 of 2014**

**Dated :1<sup>st</sup> December, 2015**

**In the matter of:**

**Tata Steel Ltd.**

**Versus**

**Jharkhand State Electricity Regulatory Commission**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

Bench not assembled today.

Post the matter for hearing on **7<sup>th</sup> January, 2016.**

**Court Master**